

(1) A copy of the National Commission for Backward Classes (Annual Statement of Accounts and Annual Report) Rules, 1996 (Hindi and English versions) published in Notification No. G.S.R. 384(E) in Gazette of India dated 30th August, 1996, under sub-section (3) of section 17 of the National Commission for Backward Classes Act, 1993.

[Placed in Library. See No. LT 2198/97]

(2) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government of the working of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 1995-96.
- (ii) Annual Report of the National Backward Classes Finance and Development Corporation, New Delhi, for the year 1995-96, alongwith Audited Accounts, and comments of the Comptroller and Auditor General thereon.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library. See No. LT 2199/97]

Memorandum of Understanding between Indian Petrochemicals Corporation Ltd. and Deptt. of Chemicals and Petrochemicals

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI M. ARUNACHALAM) : Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English Versions) between the Indian Petrochemicals Corporation Limited and the Department of Chemicals and Petrochemicals, Ministry of Chemicals and Fertilisers, for the year 1997-98.

[Placed in Library. See No. LT 2200/97]

Governors (Allowances and Privileges) (Amendment) Rules, 1997

THE MINISTER OF HOME AFFAIRS (SHRI INDRAJIT GUPTA) : Sir, I beg to lay on the Table a copy of the Governors (Allowances and Privileges) (Amendment) Rules, 1997 (Hindi and English versions) published in Notification No. G.S.R. 326(E) in Gazette of India dated the 17th June, 1997 under sub-section (3) of section 13 of the Governors (Emoluments, Allowances and Privileges) Act, 1982.

[Placed in Library. See No. LT 2201/97]

Annual Accounts and Review of the Working of National Institute of the Agriculture Extension Management

THE MINISTER OF AGRICULTURE (SHRI CHATURANAN MISHRA) : Sir, I beg to lay on the Table:—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 1995-96.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Agricultural Extension Management, Hyderabad, for the year 1995-96, together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute of Agricultural Extension Management, Hyderabad, for the year 1995-96.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 2202/97]

Notification regarding Environment (Protection) Act, 1986

THE MINISTER OF ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : Sir, I beg to lay on the Table a copy of the Notification No. S.O. 318(E) (Hindi and English versions) published in Gazette of India dated the 10th April, 1997 making certain amendments in the Notification No. S.O. 60(E) dated the 7th January, 1994, issued under sub-sections (1) and (2) of section 3 of the Environment (Protection) Act, 1986.

[Placed in Library. See No. LT 2203/97]

Regarding Notification issued under Bureau of Indian Standards Act, 1986

[Translation]

THE MINISTER OF STATE OF THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI RAGHUVANS PRASAD SINGH) : Sir, I beg to lay on the Table a copy of the Notification No. S.O. 355(E) (Hindi and English versions) published in Gazette of India dated the 28 April,